

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**

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**NOTICE**

It is notified for the information of all concerned that case listed at S.No.236 [CPSW NO.123/2012] on 01.06.2020 before the Single Bench presided by Hon'ble Mr. Justice Rajesh Bindal (Through Video Conference) has wrongly been listed and shall stand deleted. It is so because said matter has already been disposed of in terms of the order dated 27.04.2018.

**All concerned to note.**

*Sonia*  
**Registrar Judicial**

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